

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) The number of rolling mills in Punjab engaged in the rolling of non-ferrous metals is 57.

(b) No precise figures of the yearly off-take by these rolling mills are available as they would vary depending on availability.

Companies of Punjab

1331. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of Companies in Punjab State against which the complaints were filed during 1958-59 so far for defaults of various provisions of the Companies Act; and

(b) the action taken in this regard?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) and (b). A statement containing the information is laid on the Table of the House. [See Appendix III, annexure No. 125].

Trespassing by Pakistanis

1332. Shri P. C. Borooah: Will the Prime Minister be pleased to state:

(a) whether it is a fact that a party consisting of some Pakistani nationals and four armed Pakistani nationals is propagating in some border villages of India and Pakistan that these villages have no link with India; and

(b) if so, what action has been taken by the Government?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) On the 7th and 11th November, 1958, four Pakistani Military personnel, accompanied by two Pakistani nationals are reported to have trespassed into Indian territory at village Sakati, P. S. Kotwali, district Jalpaiguri, and threatened Indian villagers that the village would be annexed to Pakistan.

(b) The District Magistrate, Jalpaiguri, took up this matter with his counterpart on the other side of the border. The Government of West Bengal have also lodged a protest with the Government of East Pakistan against such incursions into our territory and asked them to apprehend and punish the trespassers. If any such intruders are caught in Indian territory they will be punished according to the law.

New Industrial Units in Gujrat

1333. Shri P. E. Patel: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the new Industrial units established in Gujrat during the last five years and the extent of progress made so far; and

(b) the total amount sanctioned therefor and the amount actually spent?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) and (b). Such detailed information is not available. But if the Hon'ble Member is interested in any particular year's progress or progress of any unit or units, Government will be glad to furnish the details.

Cotton Co-operative Societies

1334. Shri P. E. Patel: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of cotton co-operative societies or other co-operative societies to whom licences to export cotton were given since 1951 to this date;

(b) how many of these societies exported cotton in terms of the licences given;

(c) how far cotton growers were benefited thereby; and

(d) how many of these societies misused licences and sold licences by buying and selling entries of cotton?